

**MINISTRY OF PARLIAMENTARY AFFAIRS**  
**(LEGISLATIVE-I SECTION)**

Subject:-Lok Sabha Un-starred Question No. 547 for 20.11.2019.

200 copies (both in Hindi and English) of the reply to the above question are forwarded to Lok Sabha Secretariat (Question Branch) for further necessary action.



(S.S. PATRA)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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MPA U.O. No. 47(8)/2019-Leg.I dated 15.11.2019

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**GOVERNMENT OF INDIA  
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA  
UN-STARRED QUESTION NO-547  
TO BE ANSWERED ON 20.11.2019**

**“Function to Commemorate 70 years of Constitution”**

**547. SHRI NATARAJAN P.R:**

Will the Minister of Parliamentary Affairs be pleased to state:-

- (a) Whether the Government has taken any decision to arrange a function to commemorate the 70 years of adoption of the Indian Constitution;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND  
MINISTER OF STATE IN THE HEAVY INDUSTRIES AND PUBLIC ENTERPRISES**

**(SHRI ARJUN RAM MEGHWAL)**

- (a) & (b) Yes Sir, Lok Sabha Secretariat is organizing a function to be held in the Central Hall, Parliament House to commemorate the 70 years of adoption of the Constitution at 11 a.m. on 26<sup>th</sup> November, 2019 on the request of Ministry of Parliamentary Affairs and Rajya Sabha Secretariat is also participating.
- (c) Question does not arise.

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